

objecting to this application may communicate their objection in writing to the registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA) at Plot No.6,7 and 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pincode: 122050, within twenty one days from the date of publication of this notice, with a copy to the company at its registered office.

FOR MECHTRIX ENGINEERS LLP

Sd/-

H.L. Shivaprakasha

Designated Partner

DPIN: 07541824

Sd/-

Praveen.N.S

Designated Partner

DPIN: 07541788

Sd/-

Yallappa.R.Huddur

Designated Partner

DPIN: 07541826

Date: 16.01.2023 Place: Bangalore

by Property No. 4884

Together with land and building

The above property is owned by

6 16862101 1. Ms. Gowramma
70000019 2. Mr. Basavarajulu
Both are residing at
Near Water Tank, K
Ramanagara, Karna

Description of the Immoveable
property Khaneshmari No. 325
situated at Chikka Aalehalli village
Ramanagara Dist. (" All Improv
and North to South 21.946 mtr.
East by: Property of Shylamma
Bettaiah. The above property is

7 16852101 1. Mr. Rudresh G.H
70000001 2. Mrs. Geetha W.
Door No. 100/18, 4
Nagar, Herohalli Cr
Karnataka- 560091.
S/o Mr. Karu Bhadr
Mathikere, Magadi,
Karnataka- 562120

Description of the Immoveable
All that piece and parcel of the
KATHA No. (PID No.) 15290030
Grama Panchayath, Magadi Tal
on") Measuring East to West 22
Feet) Bounded by: East by:
Veerabhadraiah, South by: Road
Together with land and building a
The property belongs to Mr. Rudr

Whereas the Borrower's/Co-Borrower's
above have failed to repay the amount
mentioned herein above in particular
of Ujjivan Small Finance Bank has
described herein above in exercise of
said act read with Rule 8 of the said
and Co-Borrower's/Mortgagor's att
section 13 of the Act, in respect of
Borrower's/ Co-Borrower's/Guarantor's
and the Public in general are hereby
Secured Assets and any dealings with
the charge of Ujjivan Small Finance Bank

Place: Bangalore

Date : 10.01.2023, 11.01.2023 & 12

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EDETECH ILLUMINATE INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	EDETECH ILLUMINATE INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/07/2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U80301KA2011FTC059442
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	33 NORTH, 6TH FLOOR, 33/3 ROBERTSON ROAD FRASER TOWN BANGALORE 560005
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10TH JANUARY, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anil Kumar Dubey IBBI Regn. No.: IBBI/ IPA-002/IP-NO1187/ 2022-2023/14249 Address: Jayshree Apartment 3rd Floor, 336A Taramoni Ghat Road, Near East Khola Bridge, Kolkata, West Bengal, 700041 Email ID: anil@mandasassociates.in Mobile: 8334984350
8.	LAST DATE FOR SUBMISSION OF CLAIMS	8th February, 2023

Notice is hereby given that Edtech Illuminate India Private Limited has commenced voluntary liquidation on 10th January, 2023.

The stakeholders of Edtech Illuminate India Private Limited are hereby called upon to submit a proof of their claims, on or before 8th February 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th January 2023

Place: Bangalore

Anil Kumar Dubey

(Liquidator of Edtech Illuminate India Private Limited)

ndard.com

ನೆನಪಿಸುವಂತಿತ್ತು. ಈ ಪ್ರದರ್ಶನದಲ್ಲಿ ದೇಶೀಯ ರಾಸುಗಳಿಗೆ ಮಾತ್ರ ಅಪಕಾಶ ಕಲ್ಪಿಸಲಾಗಿದ್ದು, ನಮ್ಮ ಸಂಸ್ಕೃತಿ, ಆಚಾರ ವಿಚಾರಗಳನ್ನು ಎತ್ತಿ ತೋರುವಂತಿತ್ತು ಎಂದರು.